

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/92/KOB/2024
SECTION	SEC 60(5) IBC R/W NCLT RULE 32
NAME OF PARTIES	VINOD BALACHANDRAN (LIQUIDATOR) IN THE MATTER OF M/S ALBANNA ENGINEERING (INDIA) PVT LTD V/S DEPUTY COMMISSIONER STATE GOODS SERVICES TAX DEPARTMENT
PETITIONERS ADVOCATE/ PROFESSIONAL	K.B ARUNKUMAR
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARUN CHANDY (GP)

22 March 2024

O R D E R

IA(IBC)/92/KOB/2024 in IBA/38/KOB/2019

Learned Government Pleader, Mr. Arun Chandy appears on behalf of the Respondent.

This is an IA bearing No. 92/KOB/2024 filed by the Liquidator seeking directions to set aside the order dated 15.09.2022 issued by the Respondent herein to the Applicant, the said copy of order is enclosed herewith and marked as Annexure 4 of the present Application.

Learned Liquidator, Mr. Vinod Balachandran is present in person and agrees that he will revise the prayers sought in the present application. Let the same be done before the next date fixed for hearing, so that necessary order could be passed on the revised prayers of the liquidator. List this matter for further consideration on **05.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**